

MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

UNSTARRED

QUESTIONS AND ANSWERS

Thursday, the 15th September, 2011

Functioning of the MEDC

Shri CONRAD K. SANGMA

Dr. MUKUL SANGMA
(Chief Minister)

3. Will the Chief Minister be pleased to state :-

(a) What is the functioning of the MEDC?

(a) Sir, the Meghalaya Economic Development Council is an advisory body set up with the aim of promoting the economic and industrial development of the State and its people.

(b) Whether MEDC has submitted any reports or recommendations to the Government?

(b) Yes, Sir.

(c) If so, when was the last recommendation submitted?

(c) In December, 2005.

(d) What were its basic contents?

(d) A statement containing the Board Recommendations/Suggestion made by MEDC is placed on the Table of the House.

IAY and NREGS Funds

Shri CONRAD K. SANGMA

Shri SALENG A. SANGMA
(Minister in-charge, Community & Rural Development)

4. Will the Minister in-charge, Community and Rural Development be pleased to state whether it is a fact that Government of Meghalaya has not been able to fully utilize the funds allocated for IAY and NREGS to the State in the last 3 to 4 financial years?

The information is as per statement placed on the Table of the House.

IAY Houses

Shri CONRAD K. SANGMA

Shri SALENG A. SANGMA
(Minister in-charge, Community & Rural Development)

5. Will the Minister in-charge, Community and Rural Development be pleased to state whether it is a fact that implementation of IAY houses is being done by Gram Sevaks and not by the beneficiaries?

No, Sir.

Filing of FIR

Shri CONRAD K. SANGMA

Shri H. D. R. LYNGDOH
(Minister in-charge, Home)

6. Will the Minister-in-charge, Home (P) be pleased to state :-

(a) Whether it is a fact that one VIP was physically assaulted recently in the village, East Khasi Hills?

(a) No, Sir.

- (b) If so, whether FIR was filed?
- (c) The status of the FIR?
- (d) The name of the VIP?

(b), (c) & (d)
Does not arise in view of (a)
above.